

37

प्रमाणित
मुख्य
सचिव

2557
15.2.24

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

उषा कुमारी

(उषा कुमारी)

सहायक प्रशाखा पदाधिकारी,
बिहार विधान सभा, पटना ।

दिनांक
15.02.2024

Declaration or Assets and Liabilities

Year..... 2023.....

I, Usha Kumari son/daughter/wife of Sri Bhagwan Singh
aged 54 (Approx) Years, belonging to Administrative Cadre
service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1 Navneet Singh	Dependant-2	Dependant-3
(i)	Cash	Rs.65,955/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. - 32,000/- (Approx) in S.B.I., Bihar Vidhan Mandal	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy- Sum Assured Rs. 10,00,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil /-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 220 gm (Approx) of Rs.-14,00,000/- (Approx) Silver 01 Kg (Approx.) Rs.76,000/- (Approx)	Nil	Gold 100 gm (Approx) of Rs.-4,20,000/- (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1 Navneet Singh	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	01 (Approx.) Achare of Land in Vill- Hari Gaon.(Jagdishpur) Dis-Bhojpur. 68 (Approx.) Dismil of Land in Naubatpur. 05 (Approx.)Khatta of land in Bhusaula Danapur.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2024
(a)	(i) Loans from Banks	Housing Loan from SBI Rs.66,46,720/-	Rs. 50,00,000/-(Approx)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 PAN No. - AWGPK7264G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

B Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA- 1327

Gender

:-

F

(M/F)

Date of Birth

:-

0

1

0

1

1

9

6

7

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

Administrative

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Sri. Bhagwan Singh is declare his own Assets seprately.

Signature:

Usha Kumari.

Name of Employee: Usha Kumari.

Designation: Assistant Section Officer.

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 15/02/2024